Year	Total No. of Road Accidents	Total No. of Road Accidents
	caused due to consumption	caused resulting from
	of alcohol of drug	exceeding lawful speed
2004	22386 (5.2)	198972 (46.3)
2005	26375 (6.0)	210100 (47.3)
2006	28373 (6.2)	216769 (47.0)
2007	26046 (5.4)	247371 (51.6)

C. Total No. of Road Accidents due to Consumption of Alcohol or Exceeding Lawful speed

Data excludes Delhi State

Figures within parentheses indicate share (in per cent) in total road accidents in the respective year.

## Policy for maintenance of roads during construction/four laning

2287. SHRI KRISHAN LAL BALMIKI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any clear-cut policy is being made by Government for maintenance of roads during the construction/four laning by the National Highways Authority of India (NHAI);

(b) if so, the policy for the said purpose;

(c) the reasons behind non-compliance of standard criteria in connection with maintenance of Jaipur-Delhi National Highway No. 8 by the National Highway Authority of India; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. The maintenance of the existing road during construction of four laning is carried out by the Contractor/Concessionaire of respective contact as per the provision of Contract/Concession agreement.

(c) and (d) Jaipur-Gurgaon Section of NH-8 is being maintained in traffic worthy condition by the BOT Concessionaire for Six laning of Jaipur-Gurgaon section who is responsible for its maintenance during concession period as per concession agreement. Similarly Delhi-Gurgoan section is maintained by the concerned BOT concessionaire.

## Pending proposal of MP under Central Road Fund

2288. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of pending proposals of Government of Madhya Pradesh under Central Road Fund and the amount involved in these proposals; and

## (b) the action taken thereon so far and by when such proposals will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) During 2009-10, under Central Road Funds 27 proposals amounting to Rs. 595.05 crores were approved by Standing Committee for CRF and out of this 24 proposals amounting to Rs. 480.13 crores has been received from the State Government of Madhya Pradesh and same was sanctioned by the Ministry under Central Road Fund. Further, on 18.11.2009, the State Government of Madhya Pradesh has submitted 41 new proposals amounting to Rs. 385.70 crore. The same will be sanctioned as per availability of funds and decision of Standing Committee.

## Setting up of Independent Regulator for Highways Sector

2289. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the funds allocated for the Central Sector Roads for the year 2009-10;

(b) the amount sanctioned/released to the State of Himachal Pradesh during the year 2009-10;

(c) whether Government proposes to set up of an Independent Regulator for Highways Sector;

- (d) if so, the salient features of the proposal and the current status of the proposal; and
- (e) the time by when an Independent Regulator is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Under Annual Plan 2009-10, funds amounting to Rs. 20198.00 crore [including an amount of Rs. 5000.00 crore under Internal Extra Budgetary Resources to National Highways Authority of India (NHAI)] has been allocated for the Central Sector Roads.

(b) Work of Central sector roads is executed through NHAI, Border Roads Organisation (BRO) and State Public Works Departments (PWDs). Funds for the roads to NHAI and BRO are not allocated State-wise. Allocation and expenditure under various Schemes for Central Sector Roads executed through State PWD for the State of Himachal Pradesh during the year 2009-10 are as under:—

(De in croro)

		(AS. IT CIOLE)
Scheme	Allocation	Expenditure
		(upto 31-10-2009)
National Highways (Original)	78.00	33.61
Economic Importance and Inter-State	8.37	0.00
Connectivity		

(c) No, Sir.

(d) and (e) Do not arise.